

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 33(ND)13
CA. NO.

CORAM:



PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016**

NAME OF THE COMPANY: M/s. Shiv Kuamr Jain & Ors. V/s. M/s. Spell Organics Ltd. & Ors.

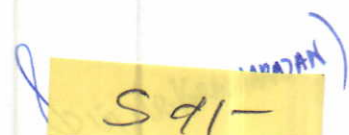
SECTION OF THE COMPANIES ACT: 397/398

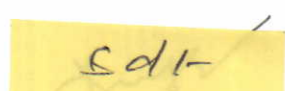
| <u>S.NO</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|-------------|--------------------|--------------------|-----------------------|---|
| 1. | Rakesh Sinha | Advocate | Petitioner |  6/10/2016 |
| 2. | DHRUV SURANA | Advocate | Petitioner | Dhruv Surana |
| 3. | Dinesh Kumar Gupta | Advocate | Respondent |  |

ORDER

Learned counsel for the parties are present.

List for arguments on 10.11.2016.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)